

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 85-86 of 2020

IN THE MATTER OF:

Excel Engineering & Ors.

...Appellants

Versus

Vivek Murlidhar Dabhade

...Respondent

Present

**For Appellants: Mr. Abhijeet Sinha and Mr. Aditya Shukla,
Advocates.**

**For Respondent: Mr. Arun Kathpalia, Senior Advocate with Mr.
Kartik Desai, Mr. Jatin Zaveri and Mr. Neelkamal
Mishra, Advocates for Respondent No.2.**

ORDER

30.01.2020 Due to paucity of time, the matter could not be taken up.

Post the Appeal 'for orders' on **20th February, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Shreesha Merla]
Member (Technical)